

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 300
ANSWERED ON 08.12.2022

SETTING UP OF SMALL HYDRO PROJECTS

300. ADV. A. M. ARIFF

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has taken any steps for encouraging the setting up of new Small Hydro Projects(SHPs) in the country and if so, the details thereof;
- (b) whether the Government has stopped the Central Financial Assistance (CFA)/Grant/Subsidy for setting up new SHP projects since 2017 and if so, the reasons therefor;
- (c) whether it has come to the notice of the Government that the State of Kerala has proposed the development of ten SHP projects with a cumulative capacity of 26.9 MW and if so, the action taken thereon;
- (d) whether the Government proposes financial support in the form of capital subsidy of at least Rs. Five Crore/MW for these projects; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER
(SHRI R.K. SINGH)

- (a) Yes Sir. The Government in the past had provided Central Financial Assistance (CFA) for setting up of Small Hydro Power projects in the country as per the provisions made in the schemes.
- (b) Yes Sir. The Government has stopped Central Financial Assistance/Grant/Subsidy for setting up of SHP projects since September 2017 as there was no Scheme to provide financial support for such projects.
- (c) This Ministry has not received any formal request regarding the proposal for development of ten SHP projects with a total capacity of 26.9MW from Government of Kerala.
- (d) & (e) No Sir. At present, there is no scheme in this Ministry to provide financial support for setting up of Small Hydro Power projects.
